

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1837
TO BE ANSWERED ON 13TH DECEMBER, 2023**

FEATURES OF 5G SERVICES

†1837. **SHRIMATI JASKAUR MEENA:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the key features of 5G services in the country, City and State/UT-wise;
- (b) whether the Government is considering to provide 5G services in the country, State/UT-wise;
- (c) if so, the details thereof location, city and State/UT-wise and location-wise including Rajasthan; and
- (d) the details of the steps being taken by the Government in this regard along with the time by which it is likely to be implemented?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) to (d) Key features of 5G services include:
 - (i) eMBB (enhanced mobile broadband): 5G services offer enhanced mobile broadband with speeds up to 20 times compared to 4G services.
 - (ii) uRLLC (Ultra Reliable Low Latency Communications): 5G services also offer very fast response time (low latency) which is crucial for mission critical applications such as robotic surgery.
 - (iii) mMTC (Massive Machine Type Communications): This feature enables machine to machine communications among millions of IoT (Internet of Things) devices.

The Government has taken several initiatives to facilitate faster rollout of 5G networks, salient among which are as follows:

- i. Series of financial reforms resulting in rationalization of Adjusted Gross Revenue (AGR).
- ii. Assignment of sufficient spectrum for mobile services through open & transparent auction.
- iii. Spectrum sharing, trading, leasing and surrender has been permitted to promote efficient use.
- iv. Simplification of Procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance. After implementation of this simplified procedure, average processing time for SACFA Clearance has significantly reduced to just 5 days.

- v. Right of Way (RoW) Rules, 2016 have been notified under the Indian Telegraph Act, 1885. Pursuant to this, all States/ UTs have notified their RoW policies. This has resulted in streamlining of RoW permissions and expeditious clearance for installation of telecom infrastructure.
- vi. Procedure for application and time-bound permission for usage of street furniture for installation of small cells and telegraph line has been specified in Indian Telegraph Right of Way (Amendment) Rules, 2022.
- vii. PM GatiShakti Sanchar portal has been launched to expedite RoW permissions.

Accordingly in a short period of 14 months after the launch of 5G services on 01-10-2022, 5G networks have been rolled out in 738 districts across the country and a total of 3,97,923 base stations have been installed. This is one of the fastest rollout of 5G networks in the world. Approximately 100 million mobile subscribers have started using 5G services in the country. With these numbers, India is now amongst the leading 5G ecosystems in the world.

State/UT wise details of 5G base stations installation are available on Department of Telecommunications (DoT) website.
